

NOTICE

As directed, kindly take notice that the D.B.-I comprising Hon'ble the Acting Chief Justice & Hon'ble Mr. Justice Rajesh Kumar Verma will take up the following case today i.e. on 3rd September, 2026 at 2:15 P.M. In Chambers.

FOR ADMISSION

1. L.P.A/774/2026
LPA
IA-1/2026 ()
STAY OF PROCEEDING

1 SHYAMA DEVI
VS THE STATE OF BIHAR THROUGH THE
PRINCIPAL SECRETARY, AND ORS

SUDHANSHU PRAKASH
MANISH KUMAR
ARIHANT SINGH
RAJNIKANT

ADDL. ADVOCATE
GENERAL (04)
AKASH CHATURVEDI
ALOK RANJAN

Patna High Court

Dated, 3rd September, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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